

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.04.2019

In the court of the Registrar

11:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1429 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Mangalam Impex Pvt. Ltd. Vs. Ajay Joshi RP of Alok Industries Ltd. & Ors.	Anandodaya Mishra

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By Order
-sd/-

Assistant Registrar